

IN THE COURT OF THE VIKING NUMBER, MODEL, DESIGN & SECTIONS JUDGE - J. PALMA

LIST OF CASES FILED FOR THE YEAR 2019

Table with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome. Includes cases like 'MORTGAGE FORECLOSURE' and 'BREACH OF CONTRACT'.

ALL CASES PENDING UNRESOLVED TO 12-31-2019

Table listing pending cases with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome. Includes cases like 'BREACH OF CONTRACT' and 'MORTGAGE FORECLOSURE'.

PREVENTION OF OBSTRUCTION ACT MORE THAN ONE YEAR OLD

Table listing cases under the Prevention of Obstruction Act with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome.

OBSTRUCTION ACT MORE THAN ONE YEAR OLD

Table listing cases under the Obstruction Act with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome.

ADVERSE IN EQUITY FOR MORE THAN ONE YEAR

Table listing cases under Adverse in Equity with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome.

OTHER THAN ADVERSE CASES ONLY & CRIMINAL CASES ABOVE CATEGORIES

Table listing other cases with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome. Includes various civil and criminal cases.

In The Court of St. Louis County, Missouri, Judge - J. PALMA

LIST OF CASES FILED FOR THE YEAR 2019

Table listing cases with columns: Case No., Date Filed, Case Name, Defendant, Status, Amount, and Outcome. Includes cases like 'MORTGAGE FORECLOSURE' and 'BREACH OF CONTRACT'.

Case No.	Case Name	Case Type	Case Status	Case Date	Case Description
1	STATE OF MARYLAND V.
2	STATE OF MARYLAND V.
3	STATE OF MARYLAND V.
4	STATE OF MARYLAND V.
5	STATE OF MARYLAND V.
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